IN THE CENTRAL ADMINISTRATIVE TRIBUNAL JODHPUR BENCH JODHPUR.

Date of Order <u>8.9.1995</u>

O.A. No. 359/1995.

O.P. Dhania

... Applicant.

Versus

Union of India % others

...Respondents.

For the applicant - Mr. Y.K. Sharma, advocate.

ORDER (ORAL) (Hon'ble Mr. N.K. Verma, Member (A)

Shri Y.K. Sharma, learned counsel for the applicant withdraws this O.A. with a prayer for liberty to file fresh OA, if necessitated later on. Accordingly, the O.A. is dismissed as withdrawn. Liberty to file fresh OA, if so advised, granted.

Extra sets filed in the OA may be returned to the learned counsel for the applicant.

(N.K. VERMA)
ADMINISTRATIVE MEMBER



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